

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **26.02.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**02.00 pm**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Judgment

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 8/2024 IA No. 23, 24 & 127/2024	E.M Najeeb Ellias Mohammed, Promoter of Air Travel Enterprises India Ltd. Vs Union Bank of India Ltd.	Ms. Narmada Sampath	Mr. Varun Srinivasan

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

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